

Minutes of the Second meeting of 2nd Task Force on Transaction Cost in Exports

The second meeting of the 2nd Task force on Transaction Cost in Exports took place on 12th June, 2013 at 12.30 p.m. in room No.11, DGFT, Udyog Bhawan, New Delhi. All members except member from Ministry of Civil Aviation were present.

2. The following decisions were taken in the meeting:

- i. Task force will identify issues related to regulatory approvals needed for exports and imports. JS (Customs), Department of Revenue has been requested to apprise Members on the new initiatives taken by Customs in this regard. Subsequently, representatives from other regulatory agencies like Drug Controller of India, Ministry of Agriculture (Plant quarantine), etc. may be invited to make presentation before the task force in order to simplify the procedures.
- ii. It has been decided to focus on issues faced by exporters in Government offices including DGFT, Customs, Excise and Ports, etc. Task Force Members' compact sub groups would be formed to study such problems in depth, visit the transaction points and identify areas which need to be improved.
- iii. Members have been requested to identify few transaction points which are known to have adopted best practices in their respective areas. Members from Trade and Industry were requested to study such transaction points and recommend measures for adoption of such practices elsewhere.
- iv. Task force will compile a chart detailing timelines prescribed by different Department related to exports and imports for meeting exporters, importers requests. Similarly an exercise will be carried for listing export import procedures that can be exercised using EDI. List also to be completed for procedures for which non EDI processes are followed. Members have been requested to compile such time lines for their Departments for both the processes and email them at transactioncost@nic.in.
- v. Issues relating to Tariff classification, duty calculation and notification relating to these needs to be simplified and system of pre- arrival clearance may be adopted at certain ports to begin with.
- vi. The members were circulated with the suggestions received by DGFT on the matter. Suggestion received in future would be circulated by email.
- vii. The third meeting will be held on 10th July 2013 at 11AM at Room 11, DGFT, Udyog Bhawan, New Delhi.
